

Karnataka Village Defence Parties (Repeal) Act, 2004

16 of 2004

[08 March 2004]

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An Act to repeal the Karnataka Village Defence Parties Act, 1964. Whereas it is expedient to repeal the Karnataka Village Defence Parties Act, 1964 (Karnataka Act 34 of 1964) for the purposes hereinafter appearing; Be it enacted by the Karnataka State Legislature in the fifty fifth year of the Republic of India as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Karnataka Village Defence Parties (Repeal) Act, 2004.
- (2) It shall come into force at once.

2. Repeal Of Karnataka Act 34 Of 1964 :-

The Karnataka Village Defence Parties Act, 1964 (Karnataka Act 34 of 1964), is hereby repealed:

Provided that such repeal shall not affect anything done, any action taken or any right obligation or liability accrued or incurred under the repealed Act prior to the date of such repeal.